

**Curtallment of Funds to Bhingar
Cantoment Board Ahmednagar**

6022. SHRI YASHWANTRAO PATIL:
Will the Minister of DEFENCE to be pleased to state:

(a) whether Government have curtailed the funds Bhingar Cantoment Board in Ahmadnagar;

(b) if so, the reasons therefor;

(c) whether the Government have any proposal to release more funds to this Cantoment Board to meet the expenses on development workss and for construction of a community hall;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE
MINISTRY OF DEFENCE (SHRI SHARAD
PAWAR): (a) No, Sir.

(b) Does not arise.

(c) to (e) The Cantoment Board constructed a Mangal Karyalya at a cost of Rs. 13 lakhs during 1988-89. There is no proposal under the Government's consideration for the construction of another Community Hall or for the sanction of additional funds to the Cantoment Board.

[*Translation*]

Dry Port in Pune

6023. SHRI YASHWANTRAO VADDE:
Will the Minister of COMMERCE to be pleased to state:

(a) whether the Government propose to set up a dry port in pune; and

(b) if so, when it is proposed to be commissioned?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) A Container Freight Station (CFS) has already been commissioned at Pune by the Central Warehousing Corporation on 15.6.1990. The CFS provides facilities for appregation, Stuffing and Customs clearance for export cargo as also for destuffing, Customs clearance and dispersal of import cargo.

(b) Does not arise.

[*English*]

Checking of Smuggling Activities

6024. SHRI RAJNATH SONKAR
SHASTRI:
SHRI RAM LAKHAN SINGH
YADAV:

Will the Minister of FINANCE be pleased to state:

(a) whether smuggled goods worth several lakhs rupees have been seized by the police and the customs officials from different parts of the country during the last three years;

(b) if so, the details thereof, State-wise and the action taken in each case;

(c) the steps taken to strengthen the road, air and sea routes to check smuggling;

(d) whether a large number of people visit foreign countries with the sole aim of smuggling and bringing banned and contraband items;

(e) if so, the steps taken to keep a special eye on such persons and how many of them were nabbed in the past; and